

Annexure-7

| Name of the Corporate Debtor: Sakriya Technologies Private Limited | | Date of commencement of CIRP: 27.03.2025 | | | | List of creditors as on: 08.09.2025 | | | | | | | | |
|--|-----------------------|--|--------------------------------|---------------------------|---|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|
| List of Unsecured Operational Creditors (Government Dues) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditors | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
| | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | Income Tax Department | 11-04-2025 | 1,50,38,50,180.00 | 38,15,33,930.00 | Income Tax Demand raised by Income Tax Department | 0 | 0 | No | NA | 1,12,23,16,250.00 | 0 | 0 | 0 | Claim is submitted in Form-B as an Operational Creditor. The claim pertaining to AY 2022-23 amounting to Rs. 1,12,23,16,250/- for which appeal has already been preferred by the Corporate Debtor has been classified as contingent claim subject to the outcome of appeal in accordance with Regulation 14(1) of CIRP Regulations whereas the claim pertaining to AY 2023-24 amounting to Rs. 38,15,33,930/- for which no appeal has been preferred by the Corporate Debtor has been admitted. |
| TOTAL | | | 1,50,38,50,180.00 | 38,15,33,930.00 | | 0 | 0 | | - | 1,12,23,16,250.00 | 0 | 0 | 0 | |